

F. No. 35(1)/Circular/CESTAT/ Admn./2026
Customs Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 110066.

Dated : 21.09.2026

OFFICE ORDER NO. 30 OF 2026

SUB : SUBMISSION OF LIST OF FILES CONSIGNED TO RECORD

Please provide a list of files relating to Administration /Confidential & Litigation/Care Taking/Accounts/Central Registry/RTI which are closed for all purposes and consigned to record along with copy of requisite register. Compliance be made within seven days from the date of receipt of this order.


21-9-26
(Mukesh Gupta)
Deputy Registrar (I/C)

Copy to:

1. SPS to Hon'ble Officiating President, CESTAT – for information
2. PA to Registrar, CESTAT, New Delhi
3. Deputy/Assistant Registrar/Technical Officer/Accounts Officer/
Confidential & Litigation/CT Incharge/CPIO of CESTAT, New Delhi
4. Office copy/Guard file/ CESTAT Website